CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI
Customs, Service Tax & Anti Dumping Branch
WEEKLY DISPATCH STATEMENT
FROM 27-09-2021 TO 01-10-2021

S. NO.	APPEAL NO .	FINAL ORDER NO.	DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /MEMBERS	DATE ON WHICH ORDER SENT FOR DISPATCH
1	ST/59716/2013	51831/2021	24/9/2021	27/9/2021
2	ST/51989,52520/2015	51838-51839/2021	27/9/2021	28/9/2021
3	ST/52929/2015	51844/2021	27/9/2021	28/9/2021
		MISC ORDERS		
1	ST/59716/2013	50102/2021	24/9/2021	27/9/2021
2	ST/59716/2013	50103/2021	24/9/2021	27/9/2021

uploaded in PDF format on the CESTAT website immediately after sig ature of the Humble members on the same day for the parties and public at large.
Thus all the interested parties and other information se kers under R.T.I Act may download these orders from CESTAT website.

4/10/21

DEPUTY REGISTRAR

4/10/21